F.No.6/1737/1988-HRD.1 928

Government of India
Ministry of Commerce & Industry
(Department of Commerce)
Directorate General of Foreign Trade

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Udyog Bhawan, New Delhi Dated, the America, 2013

OFFICE ORDER No. 26/2013

In pursuance to this Directorate's Office Order No. 25/2013 dated 6th March, 2012, Shri R.P. Goyal, Joint Director General of Foreign Trade is hereby relieved with effect from the forenoon of 7th March, 2013 with directions to report to Additional DGFT, CLA, New Delhi immediately.

(G.A. Reddy)
Deputy Director General of Foreign Trade
ga.reddy@nic.in
011 - 23063918

To

Shri R.P. Goyal,
Joint DGFT.

Copy to:

- 1. The Additional DGFT, O/o Zonal Joint DGFT, CLA, New Delhi. It is requested that he is deemed to be in the strength of CLA, New Delhi w.e.f 28.02.2013 (AN) for the purpose of pay.
- 2. The Accounts Officer, Central Pay & Accounts Office (DGFT). Udyog Bhawan, New Delhi.
- EDI Section with request to upload the Order on the Directorate's website.

 4. Hindi Section for Hindi Version
 - Hindi Section for Hindi Version.
 Office Order File/Guard File.
 - 6. Personal file of Shri R.P. Goyal, JDG.